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Title: Ceremonial opening of bench of Kolkata High Court at Jalpaiguri, West Bengal.

SHRIMATI MINATI SEN (JALPAIGURI): Mr. Speaker, Sir, I rise to draw the attention of this august House to the matter of ceremonial opening of the Circuit Bench of Kolkata High Court at Jalpaiguri for which people have been waiting for the last two decades. The District Authorities have handed over the completed infrastructure to the judiciary on 11<sup>th</sup> January, 2006. The District Authorities left no stone unturned in construction of residences of judges. Necessary inspections have already been conducted. However, the reason for delay in inauguration is beyond our guess. Since you lent your wholehearted cooperation and support from the year 1998, I urge upon the Government, through you, Sir, to take prompt and proper action so that the legitimate, much wanted and much publicized Circuit Bench of Kolkata High Court at Jalpaiguri is opened shortly.